

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/141(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	REGENCY COMMERCIAL COMPANY PVT LTD
UNDER SECTION	SEC. 230-232, SEC 234

Appearance VC and Physical (hybrid) Mode

Ms. Aditi Jhunjhunwala, PCS] For Applicant
Mr. Udit Agarwal, Adv.

ORDER

1. Ld. Professional/Counsel for the applicant present.
2. We have heard Ld. Professional/Counsel for the Applicant.
3. **Reserved for orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)